

**Technical and Financial Assistance for
Indian Projects by UNDP**

1937. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of FINANCE
be pleased to state :

(a) the number of Indian projects in
which UNDP has been involved;

(b) names of those projects and the
extent of financial and technical assistance
being given by UNDP for these projects;
and

(c) the details thereof ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) : (a)
The number of on-going UNDP assisted
projects as on 31 July 1984 is 173.

(b) and (c) A statement giving the
requisite information is laid on the Table
of the House. [Placed in library. See No.
LT 8539/84]

Closure of India's Tea Centre at Cairo

1938. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of COMMERCE
be pleased to state :

(a) whether Government have taken
steps to close down India's tea centre at
Cairo; and

(b) if so, the reasons for taking such
a decision ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND IN
THE DEPARTMENT OF SUPPLY
(SHRI NIHAR RANJAN LASKAR) :
(a) Yes, Sir.

(b) It has been decided to close down
the Tea Centres of the Tea Board abroad
and instead concentrate on more effective
promotional activities.

**दिल्ली-इंदौर-भोपाल-बम्बई के लिए
शाम की उड़ान का प्रस्ताव**

1939. श्री सत्यनारायण जटिया : क्या
पर्यटन और नागर विमानन मंत्री यह बताने
की कृपा करेंगे कि :

(क) क्या दिल्ली-इंदौर-भोपाल बम्बई के
लिए एक सायंकालीन उड़ान शुरू करने का
कोई प्रस्ताव है ;

(ख) यदि हां, तो इस संबंध में सरकार
के विचाराधीन योजना का क्या ब्यौरा
है ; और

(ग) मध्य प्रदेश के लिए वर्ष 1984-85
के लिए असैनिक विमानन कार्यक्रमों के
विस्तार और सुधार का क्या ब्यौरा है ?

पर्यटन और नागर विमानन मंत्रालय के
राज्य मंत्री (श्री खुर्शीद आलम खाँ) :
(क) जी, नहीं ।

(ख) प्रश्न नहीं है ।

(ग) प्रचालनों में सुधार एक अनवरत
प्रक्रिया है तथापि वर्तमान वर्ष में किसी
बड़े विस्तार कार्य की योजना नहीं बनाई
गई है ।

**'Seed Money' by IDBI to State
Financial Corporation**

1940. SHRI NAWAL KISHORE
SHARMA : Will the Minister of
FINANCE be pleased to state :

(a) whether the Industrial Develop-
ment Bank of India provides 'seed money'
to the State Financial Corporations for
promoting small business ventures under
'Self Employment Scheme';

(b) if so, the details thereof for the
last three years;

(c) whether the I.D.B.I. has communicated certain guidelines to the State Financial Corporations in this regard, and if so, the salient features thereof;

(d) whether it has come to the notice of the IDBI that most of the State Financial Corporations could not properly utilise the sanctioned funds; if so, the details thereof; and

(e) the measures proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Industrial Development Bank of India (IDBI) extend assistance through the State Financial Corporations (SFCs) to the small scale sector under the following schemes :

(1) The Special Capital Scheme under which IDBI contributes to special capital of State Financial Corporation (SFCs) on matching basis with State Governments and the amount is utilised by SFCs to provide seed capital assistance for setting up projects in small scale, tiny and decentralised sectors.

(2) Refinance of loans extended by SFCs to small scale sector.

(3) Composite Loan Scheme under which loans upto Rs. 25,000 for village and cottage industry and artisans provided by the SFCs are refinanced by the IDBI.

(b) Details of assistance extended by the IDBI under the Special Capital Scheme, Refinance and Composite Loan Scheme during the years 1981-82, 1982-83 and 1983-84 are indicated below :

(Rs. in lakhs)

	1981-82	1982-83	1983-84
1. Amounts disbursed to small scale, tiny and decentralised sectors under Special Capital Scheme.	154	171	130
2. Refinance assistance sanctioned to small scale sector.	33870	44370	Not readily available.
3. Sanctions under Composite Loan Scheme	882	660	494

(c) to (e) The need for acceleration of pace of assistance under the Special Capital Scheme was impressed upon the SFCs by the IDBI during the Conference of Chief Executives of SFCs held in December, 1983. For the financial year 1984-85, IDBI has started making available exclusive sub-limits for providing assistance to artisans and village industry under the Composite Loan Scheme. The IDBI has undertaken a review of the Special Capital Scheme and Composite Loan Scheme with a view to liberalising these Scheme.

Unauthorised Powerlooms

1911. SHRI NAWAL KISHORE SHARMA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware of the working of unauthorised powerlooms in various parts of the country;

(b) if so, the details thereof;

(c) whether the working of unauthori-